

2010

HIGH COURT, CALCUTTA

APPELLATE SIDE

CORRIGENDUM

No. 5082–R (JS).

Dated, Calcutta, the 15th June, 2010.

Through inadvertence the name of **Sri Partha Sarathi Chatterjee, Civil Judge (Sr. Divn.), Durgapur**, appearing twice under Sl. No. 20 & 47 in the list of eligible Judicial Officers published under Notification No. 4491-R(JS) dated 15th May, 2010 with regard to recruitment to the cadre of Higher Judicial Officers in the rank of District Judge, in West Bengal Judicial Service through Limited Competitive Examination.

Accordingly, it is notified that the name of Sri Partha Sarathi Chatterjee is deleted against Sl. No. 47. from the list of eligible Judicial Officers mentioned above. The Serial Numbers mentioned against the names of the Judicial Officers in the said list, subsequent to Sl. No. 46 hereby stand modified.

This is for general information to all concerned.

BY ORDER,

Sd/-

**(R. N. Bhattacharya)
Registrar (Judicial Service)
High Court, Calcutta.**